IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-1276(PB)/2019

IN THE MATTER OF:
Mr. Ashok Kumar ..... Petitioners/Applicant
v.
Dwarika Infocom Pvt. Ltd. & Ors. ..... Respondents
Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 28.08.2019

Coram:
DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner none.

ORDER

CA-1644(PB)/2019:-

None appears for the applicant.

However, on perusal of the file shows that the present application has been filed on 09.07.2019 and the main matter i.e. (IB)-1276(PB)/2018 has already been disposed of vide order dated 09.08.2019. Hence, the present application has become rendered infructuous and disposed of accordingly.

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-
(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.08.2019
Aarti Makker